

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C) No. 513 of 2018

Bhaskar Rudra

.... Petitioner

Versus

The State of Jharkhand & others

... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner

: Mr. Santosh Kr. Jha, Advocate

For the State

: Mr. Manoj Kumar, State Counsel

Order No. 07

Dated 09st September, 2021

Let this matter be listed on 14.09.2021 under the heading 'for Admission in the Supplementary Cause List.

Since it has been stated by the learned counsel for the opposite party that a show cause has already been filed on 07.09.2021, office is directed to search out the same and bring it on record.

In the meantime, the learned counsel for the opposite party shall also serve a copy of the show cause upon Mr. Santosh Kumar Jha, learned counsel for the petitioner.

List accordingly.

(RONGON MUKHOPADHYAY,J.)